

(b) if so, the details of such contracts for the farming of cotton entered into by CCIL with farmers and/or farmers' groups and associations?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Yes, Sir.

(b) The details of contract farming with Field Level Demonstration (FLD) programme by Cotton Corporation of India Ltd. (CCIL) are given below:-

State/Branch	No. of FLD	Area (in hac)	Name of villages	Number of Farmers	Implementing Agency
Karnataka (Hubli)	300	120	Harti of Gadag District	300	Krishi Vigyan Kendra, Hulkoti
Tamil Nadu (Coimbatore)	300	120	Perambalur and Madukkarai block	300	Krishi Vigyan Kendra, Perambalur & Farmers leader, Madukkarai
West Bengal (Kolkata)	100	40	Kalikapara	100	Krishi Vigyan Kendra, Nimpith

Protection of domestic silk cocoon growers

639. DR. CHANDAN MITRA : Will the Minister of TEXTILES be pleased to state: (a) whether Government is aware that availability of Chinese silk yarn in abundance in the Indian market has made it difficult for domestic silk cocoon growers to cover up production cost, let alone make a profit; and

(b) if so, the steps taken by Government to protect the interests of domestic silk cocoon growers as also to ensure remunerative prices to them for their product?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) There are some reports of Silk yarn being imported from China for use by weavers. Anti-dumping duty was imposed on raw silk and silk fabric imported from China in order to safeguard the interest of the domestic raw silk producers. The anti-dumping duty so imposed on silk fabric will be in force till December, 2016 with a reference price of US\$ 2.05 - 7.59/metre for a fabric weight ranging from 20-100 grams/metre. Similarly, the anti-dumping duty imposed on import of raw silk with a reference price of US\$ 37.32/kg was in force till January, 2014.

Based on request of silk reelers associations, etc. Central Silk Board has filed an application/petition before the Directorate General of Anti-Dumping and Allied Duties, Ministry of Commerce and Industry on 8th May, 2014. This matter will be processed by the statutory authority as per procedure.

Custom Duty on import of raw silk was increased from 5% to 15% in the year 2013-14 to protect the interest of domestic silk industry, especially the farmers and reelers.

Revival of sick textile units

640. DR. V. MAITREYAN : Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is planning to revive the sick textile units in the country and make them operational by next three years;
- (b) if so, the details thereof and the total amount earmarked for the same;
- (c) the measures taken by Government to provide adequate technological and financial support to revive these sick textile units; and
- (d) whether Government has any plans to create Textile Parks and Textile Hubs in Tamil Nadu, Karnataka, Maharashtra, Gujarat and Rajasthan and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) Ministry of Textiles provide assistance for promotion of the Textile Industry through various schemes such as Technology Upgradation Fund Scheme (TUFS), Integrated Skill Development Scheme (ISDS), Scheme for development of Technical Textiles, Schemes for the development of the Powerloom Sector etc. Matters relating to sick units including sick textile units are dealt by Board for Industrial and Financial Reconstruction (BIFR) under Sick Industrial Companies (Special Provisions) Act with a view to arranging timely detection of sick and potentially sick companies and for the speedy determination of preventive, ameliorative and remedial measures which need to be taken in respect of such companies including closed mills. The reliefs/concessions etc. to be given to sick units/companies as revival packages are decided by BIFR.

(d) In the Twelfth Plan, there is an outlay of ₹ 1900 crores for establishment of textile parks. 13 new parks have been sanctioned during 2014-15. As of date there are nine textile parks in Tamil Nadu, two in Karnataka, fourteen in Maharashtra, twelve in Gujarat and six in Rajasthan and more proposals from any of the States are considered as